

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/278/2023 in Company Petition/38/241/2022
NAME OF THE COMPANY	Kirlampudi Sugar Mills Ltd and Others
NAME OF THE PETITIONER(S)	Chikkilam Aishwarya
NAME OF THE RESPONDENT(S)	Kirlampudi Sugar Mills Ltd and Others
UNDER SECTION	241

ORDER

CP/38/2022 and IA (CA)/278/2023

Present: Ld. PCS Mr. Vinay Babu Gade for the Petitioner/Applicant.

Arguments heard. For filing written submissions in Company Petition as well as in Application. **Matter is adjourned to 23.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)